

CAUSE LIST OF THE COURT OF CIVIL JUDGE AND JMFC., HOSAKOTE FOR
PRECONCILLATION SITTING OF THE DAY 09.12.2020.

AFTERNOON SESSION AT 1.00 P.M.

1. CC 1058/2014
2. CC 1858/2016
3. CC 506/2017
4. CC 672/2017
5. CC 906/2017
6. CC 1379/2017
7. CC 298/2018
8. CC 1367/2018

EVENING SESSION AT 5.00 P.M

1. CC 329/2019
2. CC 949/2019
3. CC 1419/2019
4. CC 2039/2019
5. CC 2522/2019

Hosakote
Dated: -09.12.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
2. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR, PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 09.12.2020 at 2.45 PM

HEARING

1. Crime. 97/2020 (SPS)
2. Crime 365/2020 (HPS)
3. Crime 67/2020(SPS)
4. Crime 102/2020 (HPS)
5. Crl. Misc 287/2019
6. Crl. Misc 279/2020
7. Crl. Misc 281/2020
8. Crl. Misc 282/2020
9. Crl. Misc 287/2020
10. Crl. Misc 288/2020
11. Crl. Misc 289/2020
12. PCR 67/2020
13. PCR 147/2020
14. PCR 188/2020 (Pratheesh Kumar V/s Saddam Hussain)
15. CC 14/2018 (JC)
16. CC 2539/2019 (JC)
17. CC 1212/2020 (JC)
18. CC 2832/2020 (JC)
19. CC 1047/2020
20. Ex 9/2020 (Murthy V/s Channakrishnappa)

Hosakote

Dated: -08.12.2020

Prl. Civil Judge & JMFC.,
Hosakote

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **09.12.2020**

MORNING SESSION	AFTERNOON SESSION
EVIDENCE	HEARING
1. OS 223/2014	21. OS 479/2014
2. OS 167/2015	22. OS 129/2017
3. OS 79/2018	23. OS 76/2020
4. OS 85/2018	24. Misc 10/2015
5. OS 215/2019	25. CC 180/2010
	26. CC 1419/2014
HEARING	27. CC 90/2015
6. OS 59/2014	28. CC 364/2015
7. OS 137/2017	29. CC 352/2016
8. OS 9/2018	30. CC 241/2017
9. OS 181/2018	31. CC 575/2017
10. OS 247/2018	32. CC 771/2017
11. OS 343/2018	33. CC 830/2017
12. OS 295/2019	34. CC 831/2017
13. OS 181/2020	35. CC 1821/2017
14. OS 189/2020	36. CC 344/2019
15. OS 292/2020	37. CC 2590/2019
Venkataraja V/s	38. Crl.Misc 280/2020
Muninarayanamma	
16. CC 314/2016	ARGUMENTS
17. CC 234/2017	39. OS 13/2012
18. CC 751/2017	
19. CC 1169/2018	ORDERS
20. Crl.Misc 47/2020	40. Crl.Misc 138/2020

Hosakote

Dated: 08.12.2020

Gim 08/12/20
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.